

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 153 of 2016 (SZ)

Applicant(s)
Parayavarana Parirakshana
Sangam, Srikulam District,
Andhra Pradesh and another.

Respondent(s)
Vs. Union of India, Through the
Secretary, MoEF & CC,
New Delhi and 3 others.

Legal Practitioners for Applicant(s)
M/s. Ritwick Dutta
Rahul Choudhary and
Stanly Hebzon Singh

Legal practitioners for respondent(s)
Mr. G.M. Syed Nurullah Sheriff
for R1 & R2
Mrs. H. Yasmeen Ali for R3
Mr. L.G. Sahadevan for R4

Note of the Registry	Orders of the Tribunal
Order No. 8	<p>Date: 18th September, 2017</p> <p>The application is listed for final arguments</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 30.10.2017</p> <p style="text-align: right;">.....J.M (Justice M.S. Nambiar)</p>